

**CAUSE LIST OF THE COURT OF SRI VINAYAK  
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE  
FOR THE DAY 21.09.2020 at 2.45 PM**

**HEARING**

1. Cr. 57/2020 ANGPS
2. Cr. 70/2020 ANGPS
3. Cr.260/2020 HPS
4. CrI.Misc. 294-2017
5. CrI.Misc 190-2019
6. CrI.Misc.173-2020
7. CC 623-2018
8. CC 1199-2019
9. CC 1332-2019
10. OS 216-2020(Venkatamma V/S Nagesha)
11. OS 218-2020(Nagarajai V/S Kallappa)
12. OS 90-2017
13. OS 308-2017
14. OS 152-2018
15. OS 272-2018

Hosakote

Dated: - 19.09.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.